

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
C.P. (IB)/154(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Jindal Nickel and Alloys Ltd
V/s
Surana Meta Cast (India) Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Ms, Pragati Tiwari, Adv
For the Respondent : Mr. Mahadev Birla, Adv.

ORDER

Heard Learned Counsels both sides.

Order is reserved.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)